

O.A. NO. 463/10

13.4.11.

Hon'ble Justice shri Alok Kumar Singh, Member (J)
Hon'ble Shri D. C. Lakha, Member (A)

Shri Atul Dixit makes a requests for adjournment on behalf of Shri N. Srivastava, learned counsel for the applicant. Shri S. L. Mishra, learned counsel for the respondents has no objection.

List on 11.7.11.


Member (A)

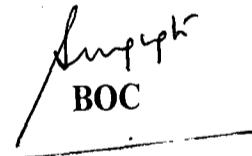

Member (J)

v

O.A.No. 463/2010.

Dated:-11.07.2011.

No sufficient time left due to hearing of arguments in
O.A.No.516/2010. List on 15.09.11.

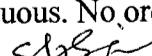

BOC

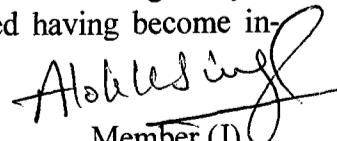
15.09.2011

O.A. No. 463/2010

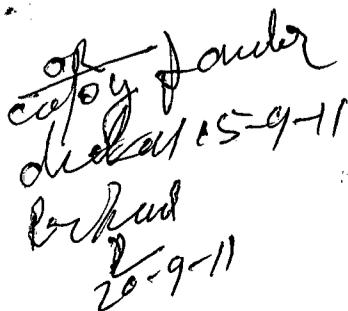
Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S.P.Singh, Member (A)

S/Sri Ninni Srivastava for applicant
Sri S.L. Mishra for respondents
S/Sri Ninni Srivastava fairly submits that this O.A. has become in-fructuous. The learned counsel for other side has nothing to say.
In view of the above, this O.A. is dismissed having become in-fructuous. No order as to costs.


Member (A)


Member (J)

HLS/-


copy for
dictated 15-9-11
checked
20-9-11